

and what action Government propose to take in this regard?]

संसदीय कार्य तथा नौबहन और परिवहन मंत्री (श्री राज बहादुर) : (क) अखिल भारतीय पोत वणिक् परिषद् के अध्यक्ष श्री एल० एन० बिरला ने हाल ही गोव्या में हुए परिषद् की चौथी वार्षिक बैठक में बताया था कि भारतीय पोत वणिकों को जिन समस्याओं का सामना करना पड़ा, उनमें से एक उच्च और भेदभाव वाली भाड़े दर से संबंधित थी।

(ख) श्री बिरला ने विभिन्न पोत परिवहन मार्गों और अन्य प्रतियोगी देशों के निर्यातों को लागू पोत-परिवहन लागतों की सूचियों का समेकित करने की आवश्यकताओं को और ध्यान दिलाया था। उन्होंने पोतपरिवहन अवसरों और बड़े पत्तनों में विरामकाल में सुधार लाने की आवश्यकता पर भी जोर दिया।

(ग) जहाँ तक आंकड़ों के संग्रह का संबंध है, सरकार की भी राय है कि सम्मेलनों के विचार विमर्श के लिए यथेष्ट सांख्यिकी औचित्य आवश्यक होगा। अखिल भारतीय पोतवणिक् परिषद् जो पोतवणिक् संगठनों की शिखर संस्था है ने स्वयं ऐसे विवेचनात्मक विश्लेषण करने के लिए अनुसंधान और सांख्यिकी कक्ष स्थापित किया है। सरकार विदेश व्यापार मंत्रालय में जानकारी भी एकत्रित कर रही है, भाड़ा जांच व्यरो भी आंकड़े एकत्रित कर रहा है और अनेक अलग-अलग वस्तुओं और अलग मार्गों के लिए उचित दरों की जांच कर रहा है और करता रहेगा।

भारतीय पत्तनों में रोक बहुत कम है और जहाजों का विराम काल यांत्रिक तौर से माल को धरा उठाई सुविधा जिसकी पत्तनों में व्यवस्था की जा रही है से काफी सुधर जायगा।

†[THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT/संसदीय कार्य तथा नौबहन और परिवहन मंत्री (SHRI RAJ BAHADUR) : (a) : Shri L. N. Birla, Chairman of the All India Shippers Council had stated at the Fourth Annual Meeting of the Council held recently in Goa that one of the problems faced by Indian Shippers related to high and discriminatory ocean freight rates.

(b) Shri Birla had drawn attention to the need for compiling indices of shipping costs applicable to various shipping routes and to exports of other competing countries. He had also stressed the need for improving shipping opportunities and turn round at the major ports.

(c) In so far as data collection is concerned, Government are also of the view that adequate statistical justification would be necessary for the discussions with the Confernces. The All India Shippers Council, the apex body for Shippers Organisations has itself to set up a Research and Statistical Cell for undertaking such a critical analysis. Information is also being gathered by the Government in the Foreign Trade Ministry. The Freight Investigation Bureau has also been gathering data and have been scrutinising fair rates for several individual commodities and individual routes and will continue to do so.

Detentions in Indian Ports are far less, and turnround of ships will improve considerably with the mechanical improved cargo handling facilities now being provided in the Ports.]

RE-CLASSIFICATION OF HOTELS

481. SHRI M. D. NARAYAN : Will the Minister of TOURISM AND CIVIL AVIATION/पर्यटन और नागर विमानन मंत्री be pleased to state :

(a) whether the Government of India have appointed any Committee for the purpose of re-classifying 4 and 5 star hotels in the country;

(b) if so, when the committee was constituted and what are the details of the members of the Committee;

(c) what are the scope and terms of reference of the Committee;

(d) whether the Committee has since submitted its report to Government; if so when;

(e) what are the main recommendations made by the Committee; and

(f) whether Government will lay a copy of the report on the Table of the House?

THE MINISTER OF TOURISM AND CIVIL AVIATION/ पर्यटन और नागर विमानन मंत्री (DR. KARAN SINGH) : (a) and (b) : Yes, Sir. A hotel review committee was constituted on 2-2-1970 consisting of:—

1. Shri S.D. Khanna,
Deputy Director General,
Department of Tourism,
Chairman.
2. Shri C.J. Lisely,
Commercial Director,
Indian Airlines,
Member.

[†] English translation.

3. Miss T.E. Philip,
Principal,
Institute of Catering
Technology & Allied
Nutrition, Bombay.
Member.
4. Shri Inder Sharma,
Managing Director,
SITA World Travels (I)
Pvt. Ltd.,
New Delhi—Member.
5. Shri P. Ananda Rau,
Hony. Secretary,
Federation of Hotel &
Restaurant Associations
of India.
Member.
6. An officer nominated by the State
Government for the function of the
Committee regarding applications in
relation to hotels in that State.

(c) The terms of reference of the Commit-
tee were as under:—

- (i) To reclassify on the basis of the
fresh criteria developed by the Depart-
ment of Tourism in association with the
Federation of Hotel & Restaurant Asso-
ciations of India, all such hotels as were
recommended for award of 4 or 5 star
gradations by the Hotel Review & Survey
Committee in its report dated 22-2-1969.
- (ii) To entertain applications from such
other new hotels as have come up since
1st April, 1968 and approximate *prima*
facie to 4 and 5 star categorisation.
- (iii) The hotels which may fail to secure
4 star categorisation will be assessed by
the Committee for 3 star categorisation
on the basis of the criteria as applied
by the Hotel Review and Survey Commit-
tee—1968.

(d) Yes, Sir, on 15-6-1970.

(e) & (f) : The recommendations of the
Committee are under the consideration of
the Government.

SUBMISSION OF REPORT BY INDIAN
MOUNTAINEERING FOUNDATION ON
DEATH OF MAJOR BAHUGUNA

482. SHRI G. R. PATEL : Will the
Minister of EDUCATION AND SOCIAL
WELFARE/शिक्षा और समाज कल्याण मंत्री
be pleased to State :

(a) whether the Indian Mountaineering
Foundation has submitted any report to

Government in regard to the circumstances
leading to the death of Major Bahuguna;
and

(b) if so, what are their main findings ?

THE DEPUTY MINISTER IN THE
MINISTRY OF EDUCATION AND
SOCIAL WELFARES/शिक्षा और समाज
कल्याण मंत्रालय में उपमंत्री (SHRI K. S.
RAMASWAMY) : (a) and (b) The matter
is under enquiry by the Indian Mountaineer-
ing Foundation and they have set up a Com-
mittee for this purpose.

INCOME-TAX ASSESSMENT
PROCEDURE

483. SHRI THILLAI VILLALAN : Will
the Minister of FINANCE/वित्त मंत्री
be pleased to state :

(a) whether the revised procedure of
assessment of income-tax introduced for
the year 1970-71 has proved successful for
the speedy assessment; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE/वित्त मंत्रालय
में राज्य मंत्री (SHRI K. R. GANESH) :
(a) The revised procedure of assessment
of income-tax has been introduced only with
effect from 1-4-1971. As such it will be pos-
sible to assess its effect only after the
expiry of the financial year 1971-72, at the
earliest.

(b) Does not arise in view of the answer
to (a) above.

INCREASE IN AIR FARES BY INDIAN AIRLINES

484. SHRI K. CHANDRASHEKHAR-
AN : Will the Minister of TOURISM
AND CIVIL AVIATION/पर्यटन और नागर
विमानन मंत्री be pleased to state whether it
is a fact that Indian Airlines have under
consideration a proposal to increase air
fares, if so, the reasons therefor ?

THE MINISTER OF TOURISM AND
CIVIL AVIATION/पर्यटन और नागर विमाननमंत्री
(DR. KARAN SINGH) : Indian Airlines
have submitted to Government a proposal
for increasing air fares. The main reason
for the proposal revision is the steep rise
in operating costs, resulting from increa-
ses in fuel prices, hijacking insurance rates
wages of staff, maintenance expenditure,
etc.